NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/201/2016

NAME OF THE PETITIONER(S)

: CMK Subramaniam & 4 Others

NAME OF THE RESPONDENT(S)

: M/s AL Housing Pvt Ltd & 5 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PRECIHI.S. ANASU

for RAJAGOPAC & RAGWILAMAN Advocalts

Coursel for Métitions (feets &)

MOHAMED JAVED SHERIF

FOR S ESHWAR, PCS

HEMA SRIM VASAN

COUNSEL FOR RESPONDENTS

ORDER

Ms Preethi S Arasu, counsel for petitioner present. Shri Mohamed JAved Sherif, counsel for respondents present and filed sur rejoinder in the main CP, furnishing a copy of the same to the other side. Pleadings are complete. The matter is put up for submitting final arguments. Put up on 09.06.2017 at 10.30 $\mathbf{A}.\mathbf{M}.$

(Ch. Md. Sharief Taria) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)